HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject: Placement/Promotion of Drivers of District Judiciary of Jammu Province.

ORDER

No.: 756 of 2025/Psy-29

Dated: 23.05.2025

In terms of SRO-28 dated 25.01.1996 r/w SRO-297 dated 06.07.2018; sanction is hereby accorded to the placement/promotion of the Drivers of District Judiciary of Jammu Province to the next higher grade/post from the dates shown against each of them:

Jammu Province				
S. No.	Name of the Official	Date of promotion as Driver-I in the Pay Level-4 (25500 – 81100)	Date of promotion as Chauffeur in the Pay Leve-6C (35700-113100)	Present place of posting
1.	Karnail Singh	-	02-09-2022	CJM Kathua
2.	Anil Kumar Sharma	16-07-2019 to 28-02-2022	-	Retired on 28-02-2022
3.	Bodh Raj	16-07-2019	16-07-2023	PDJ, Udhampur
4.	Pardeep Singh	16-07-2019	16-07-2023	1 st ADJ Jammu
5.	Javed Aftab	08-06-2021	-	CJM, Jammu
6.	Sham Lal	02-09-2022	-	2 nd ADJ Jammu
7.	Ashok Kumar	02-09-2022 to 31-07-2024	-	Retired on 31-07-2024
8.	Shammi Kumar	02-09-2022 to 28-02-2023	-	Retired on 28-02-2023
9.	Ashwani Kumar	04-12-2023	-	PDJ Rajouri
10.	Arshad Ahmad	04-12-2023	-	Court of Anti Corruption (CBI cases) Jammu

Note: All the above placements/promotions shall have notional effect and the monetary effect shall take place only from the date of this order. However, in case of S/Sh Anil Kumar Sharma, Ashok Kumar, and Shammi Kumar the monetary effect shall take place from the date of their respective superannuation.

By Order of Hon'ble the Chief Justice.

Principal Secretary to Hon'ble the Chief Justice

	r incipal Secretary to,				
	Hon'ble the Chief Justice				
No : 6	68-77 /sy-29 Dated: 23-5-2025				
Copy t	to the:				
1.	Registrar General, High Court of J&K and Ladakh, Srinagar for information.				
<i>2</i> .	Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.				
<i>3</i> .	Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.				
4.	Principal District and Sessions Judge, Kathua, Udhampur, Jammu, Rajouri, Poonch for information and necessary action.				
5.	Presiding Officer of the all concerned Courts for inf. & n.a				
6.	CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website				
<i>7</i> .	Director Finance, High Court of J&K and Ladakh, Srinagar for information				
8.	Chief Librarian, High Court Wing, Jammu I Srinagar for keeping the record of the same.				
9.	Shri for informațion and compliance.				
10.	Order file.				